NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 908/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES:

Mahavir Express Logistics

V/s

Hitech Engineering Corporation India Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

1.

DESIGNATION

Havesh Shivasani

Avocate

ORDER

T.C.P. No. 908/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- For service of the requisite Form No. 5 and Demand Notice the Learned 2. Advocate is seeking time.
- Hence adjourned to 17.11.2017. 3.

Bhaskara Pantula Mohan Member (Judicial) 05.10.2017

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Sd/-

M.K. Shrawat Member (Judicial)